

ITEM NO.29

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 464-465/2022

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KRISHNA KUMAR @ KK & ORS.

Respondent(s)

Date : 02-01-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Dr. A.P. Singh, Adv.
Ms. Geeta Chauhan, Adv.
Mr. V.P. Singh, Adv.
Mr. Sadashiv, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Cr1. Appeal No. 464/2022

Respondent No.1 is duly represented.

Ld. Counsel seeks and is given four weeks time to file counter
affidavit.

Learned counsel for appellant is directed to provide the
copies of the pleadings to the learned counsel for respondent No.1
within a weeks' time and file proof.

Await the return of the service of notice already issued to
respondent Nos. 2 and 3.

Cr1. Appeal No. 465/2022

Service of notice is complete on respondent No. 1 but none has entered appearance on his behalf.

List again on 7.2.2023.

ATUL M. KURHEKAR
Registrar

MG